

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:333
ANSWERED ON:23.02.2011
EDUCATION TO POOR
Singh Chaudhary Lal

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether land for Government/Private schools is given at nominal rates to provide education access to the poor students across the country;
- (b) if so, the details thereof;
- (c) whether these schools are complying with the guidelines for the purpose;
- (d) if so, the details thereof;
- (e) if not, the reasons therefor; and
- (f) the steps taken/being taken by the Government against the erring schools ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a) to (f) : Allotment of land for schools is generally done by the State Governments and is governed by the rules and guidelines of respective State Governments. In case of any violation of allotment conditions by the lessee, the State Governments take action as per the lease conditions. Details about compliance or otherwise of the guidelines are maintained by the respective State Governments and not by the Central Government.